

F. No. 01(05)/Circular/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram,  
New Delhi-110066

Dated: 9.1.2022

**OFFICE MEMORANDUM**

As curfew/lockdown has been declared by different state governments due to increase in number of COVID 19 cases, the Hon'ble President, considering the safety of all concerned, directs that the Members posted at every Bench may hear the cases as listed from their residences at the respective places of posting for a period of two weeks from 10 January 2022. The registry may provide soft copies/hard copies of appeal paper books and other documents, wherever necessary, to all concerned.

All other officials who are not attending the office, as permitted by DOPT O.M. No.11013/9/2014 – Estt. A – III dated 3.1.2022, will work from home.

By Order,

(Bineesh Kumar K.S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Joint Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi - 110001
7. Notice Board/Office Copy/Website.